| Sl. No. | Parameter | |
|---------|--|--|
| 22. | Single Window Services provided by the park? | |
| 23. | Dormitory for labor and drivers available in the park? | |
| 24. | Bank branch/ ATM available in the park? | |
| 25. | Canteen/ Restaurant available in the park? | |
| 26. | Weighbridge for cargo and freight available in proximity of 1 Km? | |
| 27. | Designated truck parking available within the park? | |
| 28. | Skill development center within the park? | |
| 4. | Environment and Safety Management | |
| 29. | Fire hydrants/fire trucks/fire-fighting systems available in the park? | |
| 30. | Disaster management plan/protocols established for park safety? | |
| 31. | Air Quality monitoring station available in the park? | |
| 32. | Functional CCTV and other security system available for the park premises? | |
| 33. | Rest area for women workers available in the park or its vicinity? | |
| 34. | PHC/CSC/ESI Dispensary/25 Bed Hospital inside the park? | |

Setting up of large scale PNG network

*96. DR. AMEE YAJNIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has any proposal to set up Piped Natural Gas (PNG) network on a large scale in near future;
 - (b) if so, the details thereof and if not, the reasons therefor, and
- (c) the details about the plan outlay and nodal agencies regarding the aforementioned plan?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006 Regulations notified thereunder. PNGRB identifies the Geographical Areas (GAs) for the

development of City Gas Distribution (CGD) network depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial viability. At present, 96 Geographical Areas (GAs) across 23 States/Union Territories (UTs) are operational. Details are given in the Statement-I (See below). In order to expand the coverage of CGD network, PNGRB had granted authorization for 84 GAs in 9th CGD Bidding Round. With the completion of 9th CGD Bidding Round, CGD would be accessible in 180 GAs covering approximately 280 districts (263 complete and 17 part) spread over 26 States and UTs. Details of GAs authorized under 9l CGD bidding round are given in the Statement-II (See below).

PNGRB has also launched 10th CGD Bidding Round for development of CGD Network covering 50 Geographical Areas spread over 14 States and 124 districts (112 full and 12 part). List of Geographical Areas to be covered under 10th round bidding CGD are given in the Statement-III (See below).

(c) With respect to plan outlay of the project, the authorized entities are required to execute the CGD development projects in their respective authorized GAs for which requisite expenditure (Capex/Opex) is undertaken by them. The authorized entity executes work as per their work plan for the GA. The expenditure varies as per the size of the GA and averages around ₹400 crore per district over the work plan period. There is no Plan Outlay on Government account in this regard.

Statement-I

List of Geographical Areas covered before 9th CGD bidding round

| Sl. N | Io. Geographical Areas | State/Union terriority | Authorized Entity |
|-------|-------------------------|------------------------|--|
| 1. | Dewas (part) District | Madhya Pradesh | GAIL Gas Limited |
| 2. | Kota (part) District | Rajasthan | Rajasthan State Gas Limited |
| 3. | Mathura (part) District | Uttar Pradesh | JV of DSM Infratech Private Limited &Saumya Mining Private Limited |
| 4. | Kakinada | Andhra Pradesh | Bhagyanagar Gas Limited |
| 5. | Sonipat (part) District | Haryana | GAIL Gas Limited |
| 6. | Meerut (part) District | Uttar Pradesh | GAIL Gas Limited |

| Sl. N | o. Geographical Areas | State/Union terriority | Authorized Entity |
|-------|---|--|---|
| 7. | Chandigarh (UT) and Panchkula (part), SAS Nagar (part) &Solan (part) Districts | Chandigarh, Haryana, Punjab & Himachal Pradesh | Indian Oil-Adani Gas Private Limited |
| 8. | Allahabad (part) District | Uttar Pradesh | IndianOil-Adani Gas Private Limited |
| 9. | Jhansi (part) District | Uttar Pradesh | Central UP Gas Limited |
| 10. | Jalandhar (part) District | Punjab | Jay Madhok Energy Private Limited |
| 11. | Bhavnagar | Gujarat | Gujarat Gas Limited |
| 12. | Jamnagar | Gujarat | Gujarat Gas Limited |
| 13. | Kutch West | Gujarat | Gujarat Gas Limited |
| 14. | Kutch East | Gujarat | Jay Madhok Energy Private Limited |
| 15. | Ludhiana (part) District | Punjab | Jay Madhok Energy Private Limited |
| 16. | Bengaluru Rural and Urban Districts | Karnataka | GAIL Gas Limited |
| 17. | Panipat District | Haryana | IndianOil-Adani Gas Private Limited |
| 18. | Palghar District and Thane Rural | Maharashtra | Gujarat Gas Limited |
| 19. | Raigarh District (excluding areas already authorized) | Maharashtra | Mahanagar Gas Limited |
| 20. | UT of Dadra and Nagar Haveli | Dadra and Nagar Haveli | Gujarat Gas Limited |
| 21. | UT of Daman | Daman and Diu | IndianOil-Adani Gas Private Limited |
| 22. | Amritsar District | Punjab | Gujarat State Petronet Limited |

| Sl. No | o. Geographical Areas | State/Union terriority | Authorized Entity |
|--------|--|------------------------|--|
| 23. | Pune District (excluding areas already authorized) | Maharashtra | Mahesh Gas Limited |
| 24. | Ernakulam District | Kerala | IndianOil-Adani Gas Private Limited |
| 25. | Udham Singh Nagar District | Uttrakhand | Indian Oil-Adani Gas Private Limited |
| 26. | Haridwar District | Uttarakhand | Haridwar Natural Gas Private Limited |
| 27. | East Godavari District (excluding area already authorized) | Andhra Pradesh | Godavari Gas Private Limited |
| 28. | West Godavari District | Andhra Pradesh | Godavari Gas Private Limited |
| 29. | Tumkur District | Karnataka | Megha Engineering & Infrastructure Limited |
| 30. | Krishna District (excluding area already authorized) | Andhra Pradesh | Megha Engineering & Infrastructure Limited |
| 31. | Dharwad District | Karnataka | IndianOil-Adani Gas Private Limited |
| 32. | Belgaum District | Karnataka | Megha Engineering & Infrastructure Limited |
| 33. | Bhatinda District | Punjab | Gujarat State Petronet Limited |
| 34. | Saharanpur District | Uttar Pradesh | Bharat Petroleum Corporation Limited |
| 35. | Amreli District | Gujarat | Gujarat Gas Limited |
| 36. | Patan District | Gujarat | Sabarmati Gas Limited |
| 37. | Dahej Vagra Taluka | Gujarat | Gujarat Gas Limited |
| 38. | Rupnagar District | Punjab | Bharat Petroleum Corporation Limited |

| Sl. No | o. Geographical Areas | State/Union terriority | Authorized Entity |
|--------|---|------------------------|---|
| 39. | North Goa District | Goa | Goa Natural Gas Private Limited |
| 40. | Dahod District | Gujarat | Gujarat Gas Limited |
| 41. | Banaskantha District | Gujarat | IRM Energy Private Limited |
| 42. | Anand District (excluding areas already authorized) | Gujarat | Gujarat Gas Limited |
| 43. | Panchmahal District | Gujarat | Gujarat Gas Limited |
| 44. | Fatehgarh Sahib District | Punjab | IRM Energy Private Limited |
| 45. | Yamunanagar District | Haryana | Bharat Petroleum Corporation Limited |
| 46. | Ratnagiri District | Maharashtra | Unison Enviro Private Limited |
| 47. | Rewari District | Haryana | Indraprastha Gas Limited |
| 48. | Dhar District | Madhya Pradesh | Naveriya Gas Private Limited |
| 49. | Rohtak District | Haryana | Bharat Petroleum Corporation Limited |
| 50. | Solapur District | Maharashtra | IMC Limited |
| 51. | South Goa District | Goa | IndianOil-Adani Gas Private Limited |
| 52. | Karnal District | Haryana | Indraprastha Gas Limited |
| 53. | Ambala and Kurukshetra Districts | Haryana | Consortium of HPCL & Oil India Limited |
| 54. | Kolhapur District | Maharashtra | Consortium of HPCL & Oil India Limited |
| 55. | Bulandshahr (part) District | Uttar Pradesh | IndianOil-Adani Gas Private Limited |

Company Limited

Sl. No. Geographical Areas State/Union terriority Authorized Entity 56. Bagpat District Uttar Pradesh Consortium of Essel Gas Company Limited & Avinash EM Projects Private Limited 57. NCT of Delhi Delhi Indraprastha Gas Limited Mumbai & Greater Mumbai Maharashtra Mahanagar Gas Limited 58. 59. Bareilly (part) District Uttar Pradesh Central UP Gas Limited 60. Kanpur (part) District Uttar Pradesh Central UP Gas Limited Pune City including Maharashtra Mahrashtra Natural Gas 61. Pimpri-Chiechwad & Limited adjoining contiguous areas Hinjewadi, Chakan, Talegaon 62. Vijaywada Andhra Pradesh Bhagyanagar Gas Limited Thane Urban and 63. Maharashtra Mahanagar Gas Limited adjoining municipalities 64. Indore (including Ujjain Madhya Pradesh Aavantika Gas Limited City) (part) District 65. Hyderabad Telangana Bhagyanagar Gas Limited Uttar Pradesh 66. Green Gas Limited Agra 67. Gandhinagar, Mehsana, Gujarat Sabarmati Gas Limited Sabarkantha 68. Gwalior (part) District Madhya Pradesh Aavantika Gas Limited 69. Firozabad (Taj Trapezium Uttar Pradesh GAIL Gas Limited Zone) 70. Kolkata Municipal West Bengal Greater Calcutta Gas Corporation and Parts Supply Corporation of adjoining Districts Limited 71. Upper Assam Assam Assam Gas Company Limited 72. Agartala Tripura Tripura Natural Gas

[RAJYA SABHA]

| Sl. N | o. Geographical Areas S | state/Union terriority | Authorized Entity |
|-------------|---|------------------------|--|
| 73. | Lucknow | Uttar Pradesh | Green Gas Limited |
| 74. | Vadodara | Gujarat | Vadodara Gas Limited |
| 75. | Khurja | Uttar Pradesh | Adani Gas Limited |
| 76. | Surat, Bharuch, Ankleshwar | Gujarat | Gujarat Gas Limited |
| <i>7</i> 7. | Moradabad (part) District | Uttar Pradesh | Siti Energy Limited |
| 78. | Nadiad | Gujarat | Gujarat Gas Limited |
| 7 9. | Navsari (part) District | Gujarat | Gujarat Gas Limited |
| 80. | Rajkot | Gujarat | Gujarat Gas Limited |
| 81. | Surendranagar (part) District | Gujarat | Gujarat Gas Limited |
| 82. | Ahmedabad City and Daskroi Area | Gujarat | Adani Gas Limited |
| 83. | Hazira | Gujarat | Gujarat Gas Limited |
| 84. | Valsad (part) District | Gujarat | Gujarat Gas Limited |
| 85. | Anand area including Kanjari &Vadtal Villages (in Kheda District) | Gujarat | Charotar Gas Sahakari Mandali Limited |
| 86. | Bhiwadi (in Alwar District) | Rajasthan | Haryana City Gas Distribution Limited |
| 87. | Patna District | Bihar | GAIL (India) Limited |
| 88. | East Singhbhum District | Jharkhand | GAIL (India) Limited |
| 89. | Ranchi District | Jharkhand | GAIL (India) Limited |
| 90. | Khordha District | Odisha | GAIL (India) Limited |
| 91. | Cuttack District | Odisha | GAIL (India) Limited |
| 92. | Varanasi District | Uttar Pradesh | GAIL (India) Limited |
| 93. | Gautam Budh Nagar** | Uttar Pradesh | |
| 94. | Ghaziabad** | Uttar Pradesh | |
| 95. | Faridabad* | Haryana | |
| 96. | Gurgaon* | Haryana | |

Note:
** Matter Sub-judice
*** Under Consideration of PNGRB

Statement-II

CGD Authorizations in 9th CGD Bidding Round

| Sl. | No. Geographical Area (GA) | State/Union Territory | Winning Entity |
|-----|--|----------------------------|--|
| 1 | 2 | 3 | 4 |
| 1. | Srikakulam Visakhapatnam and Vizianagarm Districts | Andhra Pradesh | Sub-Judice |
| 2. | Cachar, Hailakandi and Karimganj Districts | Assam | Consortium of Assam Gas Company Limited, Oil India Limited and GAIL Gas Limited |
| 3. | Kamrup and Kamrup Metropolitan Districts | Assam | Consortium of Assam Gas Company Limited, Oil India Limited and GAIL Gas Limited |
| 4. | Aurangabad, Kaimur and Rohtas Districts | Bihar | Indian Oil Corporation Limited |
| 5. | Begusarai District | Bihar | Consortium of Think Gas Investments PTE Limited |
| 6. | Gaya and Nalanda Districts | Bihar | IndianOil-Adani Gas Private Limited |
| 7. | Diu and Gir Somnath Districts | Daman and Diu & Gujarat | IRM Energy Private Limited |
| 8. | Surendranagar District (Except areas already authorized) | Gujarat | Adani Gas Limited |
| 9. | Barwala and Ranpur Talukas | Gujarat | Adani Gas Limited |
| 10. | Navsari District (Except areas already authorized), Surat District (Except areas already authorized), Tapi District (Except areas already authorized) and the Dangs District | Gujarat | Adani Gas Limited |
| 11. | Junagadh District | Gujarat | Torrent Gas Private Limited |
| 12. | Kheda District (Except areas already authorized), Morbi District (Except areas already authorized) and Mahisagar District | Gujarat | Adani Gas Limited |

| 1 | 2 | 3 | 4 |
|-----|--|------------------------------------|--|
| 13. | Narmada (Rajpipla) District | Gujarat | Gujarat Gas Limited |
| 14. | Porbandar District | Gujarat | Adani Gas Limited |
| 15. | Panchkula District (Except areas already authorized), Sirmaur, Shimla and Solan (Except areas already authorized) Districts | Haryana and Himachal Pradesh | IndianOil-Adani Gas Private Limited |
| 16. | Bhiwani, Charkhi Dadri and Mahendragarh Districts | Haryana | Adani Gas Limited |
| 17. | Hisar District | Haryana | Consortium of Haryana City Gas Kapil Chopra Enterprise and Rati Chopra |
| 18. | Jhajjar District | Haryana | Sub-Judice |
| 19. | Sonipat District (Except areas already authorized) and Jind District | Haryana | Hindustan Petroleum Corporation Limited |
| 20. | Nuh and Palwal Districts | Haryana | Adani Gas Limited |
| 21. | Bilaspur, Hamirpur and Una Districts | Himachal Pradesh | Bharat Gas Resources Limited |
| 22. | Bokaro, Hazaribagh and Ramgarh Districts | Jharkhand | Indian Oil Corporation Limited |
| 23. | Giridih and Dhanbad Districts | Jharkhand | GAIL Gas Limited |
| 24. | Chitradurga and Davanagere Districts | Karnataka | Unison Enviro Private Limited |
| 25. | Udupi District | Karnataka | Adani Gas Limited |
| 26. | Ballari and Gadag Districts | Karnataka | Bharat Gas Resources Limited |
| 27. | Bidar District | Karnataka | Bharat Gas Resources Limited |
| 28. | Dakshina Kannada District | Karnataka | GAIL Gas Limited |
| 29. | Ramanagara District | Karnataka | Maharashtra Natural Gas Limited |
| 30. | Kozhikode and Wayanad Districts | Kerala | IndianOil-Adani Gas Private Limited |

| 1 | 2 | 3 | 4 |
|-----|---|----------------------------|--|
| 31. | Malappuram District | Kerala | Indian Oil-Adani Gas Private Limited |
| 32. | Kannur, Kasaragod and Mahe Districts | Kerala and Puducherry | IndianOil-Adani Gas Private Limited |
| 33. | Palakkad and Thrissur Districts | Kerala | IndianOil-Adani Gas Private Limited |
| 34. | Bhopal and Rajgarh Districts | Madhya Pradesh | Consortium of Think Gas Investments PTE Limited |
| 35. | Guna District | Madhya Pradesh | Indian Oil Corporation Limited |
| 36. | Rewa District | Madhya Pradesh | Indian Oil Corporation Limited |
| 37. | Satna and Shandol Districts | Madhya Pradesh | Bharat Gas Resources Limited |
| 38. | Ahmednagar and Aurangabad Districts | Maharashtra | Bharat Gas Resources Limited |
| 39. | Valsad (Except areas already authorized), Dhule and Nashik Districts | Maharashtra and Gujarat | Maharashtra Natural Gas Limited |
| 40. | Latur and Osmanabad Districts | Maharashtra | Unison Enviro Private Limited |
| 41. | Sangli and Satara Districts | Maharashtra | Bharat Gas Resources Limited |
| 42. | Sindhudurg District | Maharashtra | Maharashtra Natural Gas Limited |
| 43. | Angul and Dhekanal Districts | Odisha | Bharat Gas Resources Limited |
| 44. | Sundargarh and Jharsuguda Districts | Odisha | GAIL Gas Limited |
| 45. | Balasore, Bhadrak and Mayurbhanj Districts | Odisha | Adani Gas Limited |
| 46. | Bargarh, Debagarh and Sambalpur Districts | Odisha | Bharat Gas Resources Limited |
| 47. | Ganjam, Nayagarh and Puri Districts | Odisha | GAIL Gas Limited |
| 48. | Jagatsinghpur and Kendrapara Districts | Odisha | Bharat Gas Resources Limited |

| 1 | 2 | 3 | 4 |
|-----|--|------------------------------|--|
| 49. | Jajpur and Kendujhar Districts | Odisha | Bharat Gas Resources Limited |
| 50. | Karaikal and Nagapattinam Districts | Puducherry and Tamil Nadu | l Torrent Gas Private Limited |
| 51. | Puducherry District | Puducherry | Consortium of SKN Haryana City Gas Distribution Private Limited and Chopra Electricals |
| 52. | SAS Nagar District (Except areas already authorized), Patiala and Sangrur Districts | Punjab | Torrent Gas Private Limited |
| 53. | Ludhiana District (Except area already authorized), Barnala and Moga Districts | Punjab | Consortium of Think Gas Investments PTE Limited |
| 54. | Jalandhar District (Except areas already authorized), Kapurthala and SBS Nagar Districts | Punjab | Consortium of Think Gas Investments PTE Limited |
| 55. | Barmer, Jaisalmer and Jodhpur Districts | Rajasthan | Consortium of AG and P LNG Marketing PTE Limited and Atlantic Gulf and Pacific |
| 56. | Alwar (Other than Bhiwadi) and Jaipur Districts | Rajasthan | Torrent Gas Private Limited |
| 57. | Kota District (Except area already authorized), Baran and Chittorgarh (Only Rawatbhata Taluka) Districts | Rajasthan | Torrent Gas Private Limited |
| 58. | Bhilwara and Bundi Districts | Rajasthan | Adani Gas Limited |
| 59. | Chittorgarh (Other than Rawatbhata Taluka) and Udaipur Districts | Rajasthan | Adani Gas Limited |
| 60. | Dholpur District | Rajasthan | Essel Gas Company Limited |
| 61. | Kanchipuram District | Tamil Nadu | Consortium of AG and P LNG Marketing PTE Limited and Atlantic Gulf and Pacific |

| 1 | 2 | 3 | 4 |
|-----|--|---------------|---|
| 62. | Chennai and Tiruvallur Districts | Tamil Nadu | Torrent Gas Private Limited |
| 63. | Coimbatore District | Tamil Nadu | Indian Oil Corporation Limited |
| 64. | Cuddalore, Nagapattinam and Tiruvarur Districts | Tamil Nadu | Adani Gas Limited |
| 65. | Ramanathapuram District | Tamil Nadu | Consortium of AG and P LNG Marketing PTE Limited and Atlantic Gulf and Pacific |
| 66. | Salem District | Tamil Nadu | Indian Oil Corporation Limited |
| 67. | Tiruppur District | Tamil Nadu | Adani Gas Limited |
| 68. | Bhadradri Kothagudem and Khamman Districts | Telangana | Megha Engineering and Infrastructures Limited |
| 69. | Jagtial, Peddapalli, Karimnagar and Rajanna Sircilla Districts | Telangana | Indian Oil Corporation Limited |
| 70. | Jangaon, Jayashankar Bhupalpally, Mahabubabad, Warangal Urban and Warangal Rural Districts | Telangana | Megha Engineering and Infrastructures Limited |
| 71. | Medak, Siddipet and Sangareddy Districts | Telangana | Torrent Gas Private Limited |
| 72. | Medchal-Malkajgiri, Ranga Reddy and Vikarabad Districts | Telangana | Megha Engineering and Infrastructures Limited |
| 73. | Nalgonda Suryapet and Yadadri Bhuvanagiri Districts | Telangana | Megha Engineering and Infrastructures Limited |
| 74. | Gomati District | Tripura | Tripura Natural Gas Company Limited |
| 75. | West Tripura (Except areas already authorized) District | Tripura | Tripura Natural Gas Company Limited |
| 76. | Bulandshahr District (Except areas already authorized), Aligarh and Hathras Districts | Uttar Pradesh | Indian Oil-Adani Gas Private Limited |

| 1 | 2 | 3 | 4 |
|-----|---|---------------|---|
| 77. | Allahabad District (Except areas already authorized), Bhadohi and Kaushambi Districts | Uttar Pradesh | Indian Oil-Adani Gas Private Limited |
| 78. | Amethi, Pratapgarh and Raebareli Districts | Uttar Pradesh | Bharat Gas Resources Limited |
| 79. | Auraiya, Kanpur Dehat and Etawah Districts | Uttar Pradesh | Torrent Gas Private Limited |
| 80. | Faizabad and Sultanpur Districts | Uttar Pradesh | Green Gas Limited |
| 81. | Gorakhpur, Sant Kabir Nagar and Kushinagar Districts | Uttar Pradesh | Torrent Gas Private Limited |
| 82. | Meerut District (Except areas already authorized), Muzaffarnagar and Shamli Districts | Uttar Pradesh | Indraprastha Gas Limited |
| 83. | Moradabad (Except areas already authorized) District | Uttar Pradesh | Torrent Gas Private Limited |
| 84. | Unnao (Except areas already authorized) District | Uttar Pradesh | Green Gas Limited |
| 85. | Dehradun District | Uttarakhand | GAIL Gas Limited |
| 86. | Burdwan District | West Bengal | Indian Oil-Adani Gas Private Limited |

Statement-III

List of proposed Geographical Areas to be covered under 10th round CGD bidding

| Sl. No. State | | Geographical Area | |
|---------------|--|---|--|
| 1. | Andhra Pradesh | Anantpur and Cuddapah Districts, Nellore District | |
| 2. | Andhra Pradesh, Tamil Nadu and Karnataka | Chitoor, Kolar and Vellore Districts | |
| 3. | Bihar | Araria, Purnia, Katihar and Kishanganj Districts, Arwal, Jehanabad, Bhojpur and Buxar Districts, Khagaria, Saharsa and Madhepura Districts, Lakhisarai, Munger and Bhagalpur Districts, Muzaffarpur, Vaishali, Saran and Samastipur Districts | |

| Sl. No. State | | Geographical Area | |
|---------------|-------------------------------------|--|--|
| 4. | Bihar and Jharkhand | Nawada and Kodarma Districts, Deoghar, Sheikhpura and Jamui Districts | |
| 5. | Haryana | Kaithal District | |
| 6. | Haryana and Punjab | Sirsa, Fatehabad and Mansa (Punjab) Districts | |
| 7. | Jharkhand | Chhatra and Palamu District, Seraikela-Kharsawan District, West Singhbhoom District | |
| 8. | Karnataka | Bagalkot, Koppal and Raichur Districts, Chikmagalur, Hassan and Kodagu Districts, Gulbarga and Bijapur Districts, Mysore, Mandya and Chamarajnagar Districts Uttar Kanada, Haveri and Shimoga Districts | |
| 9. | Kerala | Allapuza, Kollam and Thiruvananthapuram Districts | |
| 10. | Madhya Pradesh | Ashoknagar District, Gwalior (Except already authorized) and Sheopur Districts, Morena District, Raisen, Shajapur and Shehore Districts, Shivpuri District, Sidhi and Singrauli Districts, Ujjain (except area already authorized), Dewas (except area already authorized) and Indore (except area already authorized) Districts | |
| 11. | Madhya Pradesh and Chhattisgarh | Anuppur, Bilaspur and Korba Districts | |
| 12. | Madhya Pradesh and Rajasthan | Jhabua, Banswara, Ratlam and Dungarpur Districts | |
| 13. | Madhya Pradesh and Uttar Pradesh | Jhansi (Except area already authorized), Bhind, Jalaun, Lalitpur and Datia Districts | |
| 14. | Punjab | Firozpur, Faridkot and Muktsa Districts, Hoshiarpur and Gurudashpur Districts | |
| 15. | Rajasthan | Ajmer, Pali and Rajsamand Districts, Jalor and Sirohi Districts | |
| 16. | Uttar Pradesh | Azamgarh, Mau and Balia Districts, Bareilly (Except area already authorized), Pilibhit and Rampur Districts, Basti and Ambedkarnagar Districts, Farukhabad, Etah and Hardoi Districts, Gonda and Barabanki Districts, | |

| Sl. No. | State | Geographical Area |
|---------|----------------------------------|---|
| | | Jaunpur and Ghazipur Districts, Kanpur (except area already authorized), Fatehpur and Hamirpur Districts, Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts, Shahjahanpur and Badaun Districts |
| | Uttar Pradesh and Uttarakhand | Bijnor and Nainital |
| 18. | West Bengal | Darjeeling, Jalpaiguri and Uttar Dinajpur, Howrah (Except Area already authorized) Districts and Hoogly Districts (Except Area already authorized), Nadia (Except Area already authorized) Districts and North 24 Pargana Districts (Except Area already authorized), South 24 Pargana (Except Area already authorized) District. |

Attacks on RTI workers, whistle blowers and social workers

- *97. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of attacks that took place on RTI workers, whistle blowers and social workers during the last three years, the details thereof;
- (b) whether NCRB classify these attacks in a different head, if so, the details of the attacks during the last three years as reported by NCRB, if not, the reasons therefor, and
- (c) in how many cases FIRs have been registered, chargesheets filed, trials and convictions/acquittals from 2015 onwards, the data thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) National Crime Records Bureau (NCRB) has started collecting data from States/UTs on cases registered and persons arrested for attack on whistle blowers and RTI Activists/Social Activists, for the offence of causing grievous hurt under Sections 325, 326, 326A and 326B of IPC on a monthly basis from 2017 onwards only. However, the data for the year 2017 is not complete for all States/UTs. Data on charge-sheet filing, trial status or conviction is not being maintained by NCRB, at present.